

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1389
ANSWERED ON:21.08.2012
SECURITY LAPSE AT AIRPORT
Patle Kamla Devi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that many people have entered into India through air without passport or travel documents;
- (b) if so, the details thereof during the last three years; and
- (c) the details of the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam. As per information available, it is not true that many persons have entered into India through air without passport or travel documents.

(b) to (c): On 25.7.2012, one foreign national was brought by one airline without any passport or travel document at IGI Airport. The foreigner was refused entry by Immigration and not granted entry into India. The foreigner was refused entry and was kept in refusal room at the airport. Subsequently, a travel document dated 31.7.2012 was issued to the foreigner by the Embassy of Saudi Arabia, New Delhi. Finally, the foreigner was sent back to his country on 01.08.2012 by flight No. SV-763. On 31.07.2012, the legal process for imposing penalty on Air India for contravention of Passport (Entry into India), Act, 1920 has been initiated by FRRO, Delhi.